

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CHANDIGARH BENCH**

**O. A. No.60/753/2017  
M.A. No.60/112/2018  
M.A. No.60/1556/2017**

**Date of decision: 29.01.2018**

**CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J).  
HON'BLE MRS. P. GOPINATH, MEMBER (A).**

1. Vishwajeet Kumar, aged 51 years, S/o Late Sh. Ranjeet Singh, working as Lower Divisional Clerk (Stores), O/o Area Depot Manager, Canteen Store Department Depot, Hisar, R/o H. No.3600, Housing Board Colony, Sector-14, Hissar-125001 (Group-C)

2. Keshav D. Niranjan, aged 53 years, S/o Sh. Ram Dass, working as Lower Divisional Clerk (Stores), O/o Area Depot Manager, Canteen Store Department Depot, Hisar, R/o H. No.3588, Housing Board Colony, Sector-14, Hissar-125001 (Group-C)

3. R. Parkash, aged 50 years S/o Sh. T.S. Raghavan, working as Lower Divisional Clerk (Stores), O/o Area Depot Manager, Canteen Store Department Depot, Army Supply Road, Dimapur, Nagaland, R/o H. No.72, PWD Road, Nepali Basti Dimapur, Nagaland (Group-C)

4. Pankaj Kumar, aged 44 years, S/o Sh. J.P. Aggarwal, working as Lower Divisional Clerk (Stores), O/o Area Depot Manager, Canteen Store Department Depot, Dehradun, R/o H. No.126, Rajeshwari Puram, Mohkampur, Haridwar Road, Dehradun (Group-C).

(All working under General Manager, Ministry of Defence, Govt. of India, Canteen Stores Department, Mumbai)

**... APPLICANTS**

**VERSUS**

1. Union of India, through its Secretary to Government of India, Ministry of Defence, New Delhi.

2. The General Manager, Government of India, Ministry of Defence, Canteen Stores Department, "ADELPHI", 119, M.K. Road, Mumbai-400020.
3. Assistant General Manager (Personnel), Canteen Stores Department, "ADELPHI", 119, M.K. Road, Mumbai.
4. Ravi Narayan, working as Store Keeper Grade-III, Office of Area Depot Manager, Canteen Stores Department Depot, Jalandhar Cantt. (Punjab).
5. Sanjay Jairwan, working as Lower Divisional Clerk (Stores), Office of Area Depot Manager, Canteen Stores Department Depot, Dehradun.
6. Santosh Kumar Jindal, working as Lower Divisional Clerk (Stores), Office of Area Depot Manager, Canteen Stores Department Depot, Agra.
7. Rattan Kumar Jha, working as Lower Divisional Clerk (Stores), Office of Area Depot Manager, Canteen Stores Department Depot, Kolkatta.
8. Gajpal Singh, working as Lower Divisional Clerk (Stores), Office of Area Depot Manager, Canteen Stores Department Depot, Dehradun.
9. Sanjay Narula, working as Lower Divisional Clerk (Stores), Office of Area Depot Manager, Canteen Stores Department Depot, Meerut.
10. Mahesh K. Srivastava, working as Lower Divisional Clerk (Stores), Office of Area Depot Manager, Canteen Stores Department Depot, Lucknow.
11. Vijay K. Sharma, working as Lower Divisional Clerk (Stores), Office of Area Depot Manager, Canteen Stores Department Depot, Kolkata.
12. Vidyapathi Mishra, working as Lower Divisional Clerk (Stores), Office of Area Depot Manager, Canteen Stores Department Depot, Bagdogra (West Bengal).

#### **... RESPONDENTS**

**PRESENT:** None for the applicants.

Sh. Ram Lal Gupta, counsel for respondents no.1 to 3.  
Respondents No.4 to 12 Ex-parte.

**ORDER (Oral)**

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**SANJEEV KAUSHIK, MEMBER (J):-**

**M.A. No.60/112/2018**

1. Present M.A. has been filed on behalf of the official respondents praying that they may be granted at least two months time to review the whole matter in the light of order dated 04.3.2016 of Allahabad Bench in the case of **M.K. Srivastava and Ors. vs. UOI & Ors.** (O.A. No.330/00300/2016).
2. Sh. Ram Lal Gupta, counsel for the respondents argues that once the respondents themselves are reviewing the entire matter in the light of decision in the case of M.K. Srivastava (supra), therefore, this petition be also disposed of at this stage.
3. In view of the above, the M.A. is allowed and as prayed, respondents are granted two months time.
4. Considering the above noted facts coupled with the prayer in O.A. where applicant is also seeking quashing of seniority list dated 26.5.2016, therefore, this petition is disposed of at this stage to await the outcome deliberation in the light of ratio in the case of M.K. Srivastava (supra).
5. M.A. as well as OA disposed of in the above terms.

**(P. GOPINATH)  
MEMBER (A)**

Date: 29.01.2018.  
Place: Chandigarh.

**(SANJEEV KAUSHIK)  
MEMBER (J)**

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